Name of the corporate debtor: DIRGH DIAMOND PRIVATE LIMITED

Date of comencement of CIRP: 02-Dec-25 List of creditors as on: 22-Dec-25

List of operational creditors (Government Dues)

(Amount in ₹)

	Details of claimant		Details of claim received		Details of claim admitted					Amount of any			(Amount in V)
SI. No.	Deparment	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party?	% of voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set- off	Amount of claim under verification	Amount claim not admitted	Remarks, if any
	Office of the Assistant Commissioner of State Tax, Unit 66(10), Surat [Gujarat GST Department, Surat]	Government of Gujarat	16-Dec-25	16,92,186.00	16,92,186.00	Government dues	No	N.A.	-	-	_	-	
2	Office of the Deputy Commissioner of Income Tax, Central Circle-I, Surat	Ministry of Finance, Government of India	16-Dec-25	11,38,31,838.00	-	Government dues	No	N.A.	-	-	11,38,31,838.00	-	The books of accounts and related records are not made available by the suspended Board of Directors / erstwhile management of the Corporate Debtor. The Income tax department's claim has been kept under verification for want of relevant documents including appeal filed and its status thereof.
3	Employee Provident Fund	Ministry of Labour and Employment, Government of India	16-Dec-25	7,217.00	7,217.00	Interest and damages	No	N.A.	-	-	-	-	
				11,55,31,241.00	16,99,403.00			-	-	-	11,38,31,838.00	-	